NOTUFICATION UNDER REPRESENTATION OF THE PEOPLE ACT, 1950

STATE IN THE MINISTER OF THE MINISTRY OF HOME AF-FAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table a copy of Notification No. S.O. 210(E) (Hindi and English versions) published in Gazette of India dated the 18th April, 1979 making certain corrections in Schedule XII of the Delimitation Assembly of Parliamentary and Constituencies Order; 1976, under sub-section (2) of section 9 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-4519/79.]

STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, PROMISES, ETC. GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during various sessions of six- ' th Lok Sabha:—

- (1) Statement No. VIII—Fifth Session, 1978.
- (2) Statement No. V—Sixth Session, 1978.
- (3) Statement No. III—Seventh Session, 1979.
- [Placed in Library. See No. LT-4520/79.]

STATEMENT RE. ARREARS OF CANE PRICE WITH FACTORIES IN ANDHRA PRADESH

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PATAP SINGH): I beg to lay on the Table in pursuance of the directions given by the Speaker during Supplementary on Starred Question No. 1100 dated the 14th May, 1979, a statement (Hindi and English versions) giving position of arrears of cane price with factories in Andhra Pradesh.

Statement

Position of arrears of Cane Price with Factories in Andhra Pradesh as per Information furnished by Sugar Factories. (Lakh Rs.)

Arrears as on 15- purchased durin 1977—78-1976—	s therearen
1977—78 1976—	77 1975—76 & carlier
16-66	
10.00	
	2 51
20.63	as on 31-3-79
	20.63